

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 16/215/ND/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
25.01.2018**

NAME OF THE COMPANY: Biogen Idec Biotech India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the petitioner:	Counsel for the Petitioner		
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	For the Respondent:	Mr. Manish Raj, CP for ROC Delhi. Ms. Easha Kadian, for Ms. Lakshmi Gurung, Standing Counsel for IT Deptt.		
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ORDER

Notice of the petitioner is duly accepted by the Ld. Counsel for the ROC. Report of the ROC has not been received. To come up on 9th February, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)

(Lekh Raj Singh)